

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

It has been observed that inspite of repeated directions issued by this Office, the officials of this establishment are not displaying their Office ID Cards during duty hours. This is not only non-adherence, but also is a security threat in the wake of recent incidents of attacks on Court Complexes in Delhi.

It is reiterated that, henceforth, all staff members shall diligently display their Office ID Cards at all times during duty hours and till such time they are within the premises of this complex.

Non-compliance in this regard would be viewed seriously.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

14174-14424

No. _____ Misc./Admn-II/HQs/Delhi/2022 Dated, Delhi the 04 MAY 2022

Copy forwarded for information and necessary action to:

1. All the Ld. Presiding Officers/Ld. Officer-in-charges, Central and West with the request to bring the same to the knowledge of staff posted under their control.
2. All the Sr.AO.J, A.O. J & Branch Incharge, Central & West, THC, Delhi to ensure compliance.
3. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
4. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
5. LAYERS.

Balbir Singh
(Balbir Singh Shalat)
Administrative Officer (Judl.)
Admn.-II, Central, THC